

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 184 of 2020

IN THE MATTER OF:

Registrar of Companies

...Appellant

Vs.

M/s Jai Shree Financial Services Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Kamal Kant Jha, Advocate

ORDER

(Through Virtual Mode)

26.02.2021: Learned Counsel for the Appellant submitted that Civil Appeal filed before the Hon'ble Supreme Court vide Dy. No. 14952 dated 17th July, 2020 has been dismissed on account of delay on 29th January, 2021.

Learned Counsel for the Appellant is directed to file Photostat copy of the same within one week.

List this matter on **29th April, 2021 under the heading 'for Orders'**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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